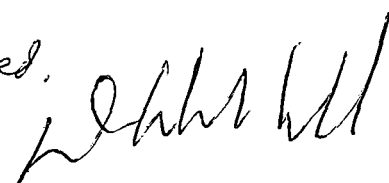


In The Central Administrative Tribunal, Jaipur Bench, Jaipur

GA/TA/MP, No. 179 /1993

Jag Ram & Ors. Versus U.O. & Ors.

Date of Order	Orders
	This is an M.P. (in OA, No. <u>152</u> for filing joint application in the OA. On scrutiny it has been found in order. SO (P) / RR 19/3
23/3	19.3.93 Mr. A. R. Saran - Counsel for the applicant Register & Put up in Court for admission on 23.3.93 along with OA-93.  REGISTRAR C.A.T., JAIPUR None present for the applicant. M.P. is allowed.  (D.L. Mehta) Vice-Chairman
23/3/93	Copy sent to the app. on vide <u>2424</u> Date <u>2-4-93</u>

30/3/93